

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE AT CHENNAI

(UNDER SECTION 18(A) READ WITH S.14 OF THE NATIONAL GREEN TRIBUNAL, ACT)

Application No.157 of 2020 (SZ)

In the matter of :

People for Cattle in India (PFCI)
Represented by its Founder
Mr.G.Arun Prasanna having office at
8/22, Ragaviah Road,
T.Nagar, Chennai – 600 017.

.....Applicant

Vs

- 1. Additional Principal Chief Conservator of Forests**
Coimbatore Circle,
Kurinji, Mettupalayam Road,
Coimbatore – 641 043.
Ph:0422-2453114
Email – cfcbe@tn.nic.in
- 2. Principal Chief Conservator of Forests/
Chief Wildlife Warden (Chennai)**
No.1, Jeenis Road, Panagal Maaligai
Saidapet, Chennai – 600 015
Ph.044-24348059
Email: tnforest@tn.nic.in
- 3. Additional Chief Secretary**
Environment and Forest Department
Government of Tamil Nadu
Secretariat, Chennai – 600 009
Ph: 044 25671511
Email: forsec@tn.gov.in
- 4. Secretary**
Ministry of Environment, Forest and Climate Change
Government of India
Indira Paryavaran Bhawan
Jorbagh Road, New Delhi – 110 003
Ph: 044 24695262
Emai : Secy-moef@nic.in

Principal Chief Conservator of Forests
Chief Wildlife Warden

5. **Regional Deputy Director (SR)**
Wildlife Crime Control Bureau
C2A, Rajaji Bhavan, Besant Nagar
Chennai – 600 090
Ph: 044 24916747
Email : rddsr@wccb.gov.in
6. **District Collector**
Coimbatore
Collectorate Building
Coimbatore – 641018
Ph: 044 2301114
Email : collrcbe@nic.in
7. **District Forest Officer**
Coimbatore Division
Avinasilingam Home Science College Post
Mettupalayam Road
Coimbatore – 641 043
Ph: 0422 2456911
Email : dfofbe@tn.nic.in

.....Respondents


Principal Chief Conservator of Forests
and
Chief Wildlife Warden

REPORTS ON MOTHER ELEPHANT SHOT DEATH IN METTUPALAYAM , COIMBATORE

INDEX

Annexure	Particulars
1.	Bail Objection to D.S.Court – 001
2.	PM Report & Forensic Report
3.	Remand Report a&b
4.	Seizer Magazer – 1&2
5.	Spot Mahazer 01a & 02a
6.	Spot Mahazer 01b & 02b
7.	Elephant Post-mortem – Photos1 to 7
8.	Letter to Court by FRO 21.10.2020.


Principal Chief Conservator of Forests
and
Chief Wildlife Warden

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE AT CHENNAI
(UNDER SECTION 18(A) READ WITH S.14 OF THE NATIONAL GREEN TRIBUNAL, ACT)

Application No.157 of 2020 (SZ)

REPORTS ON MOTHER ELEPHANT SHOT DEATH IN METTUPALAYAM , COIMBATORE

Action taken report on this issue:-

On 02.07.2020 at 6.45 am, the staff of Mettupalayam Range received a message that an elephant was lying dead in an agricultural field in Kandiyur beat, close to Kandiyur Reserved Forests. Immediately the staff rushed to the spot and inspected it was a female elephant. The carcass was lying at a distance of approximately 15 metres from the Reserved Forest boundary inside the cultivated land which is said to be Public Works Department land under encroachment. The post-mortem was conducted by the Forest Veterinary Officer, Dr. Sugumar in the presence of District Forest Officer, Coimbatore Division, Forest Range Officer, Mettupalayam and other staff along with the representatives of NGOs as per the standard protocol. During the post-mortem, it was found an injury near the ear and was caused by a gun shot. The skull was opened and a small piece of metal was found imbedded in the brain. After the detailed enquiry, two persons were arrested who gunned down the elephant and remanded to judicial custody. WLOR No 6/2020 dated 02.07.2020 was filed by Forest Range Officer, Mettupalayam. Action is afoot to pursued in the case so as to ensure its culmination in the award of deterrent punishment which will help to keep the offenders, actual and potential, at bay in the years to come. The post mortem report also revealed that the cause of death is due to " Traumatic injury of the brain caused by Gunshot".

Regarding the second prayer, the Principal Chief Conservator of Forests and Chief Wildlife Warden in his proceedings No. WI4/15008/2020 dt. 02.07.2020 had already


Principal Chief Conservator of Forests
and
Chief Wildlife Warden

formed special committee consisting of wild life experts, veterinarians and Neits for carrying the following tasks.

- (i) The scientific investigation of cause of death of elephants.
- (ii) To study the individual incidents with reference to location and evaluate and circumstances of death that has occurred.
- (iii) The evaluation of deaths with reference to habitation, diseases, other natural caused and any other reasons other than natural causes.

The Constitution of the committee is as follows:

The Chairperson of the Committee

Dr. Sheker Kumar Niraj, IFS, presently Principal Chief Conservator of Forests and Chief Wildlife Warden, Chennai.

Members of the Committee as follows

- (i) Mr. Ajay Desai, Expert on elephants, Bangalore.
- (ii) Mr. Siva Ganesan, Epert on elephants, Chennai.
- (iii) Dr. Arivalagan, Environmentalist, Indo-American Society, Chennai
- (iv) Dr. Kalaivanan, veterinarian, Animal Husbandry Department. Theni
- (V) Dr. A. Pradeep, veterinarian. Vandalur Zoo, Chennai.
- (vi) Mr. Boomination wildlife Biologist. WWF, Coimbatore
- (vii) Dr. Nitin Seka, Coordinator, WWF. Coimbatore
- (viii) Dr. Sreekumar, veterinarian, TANVAS

Facilitating Members

Additional Principat Chief Conservator of Forests, Coimbatore & District Forest Officer, Coimbatore.

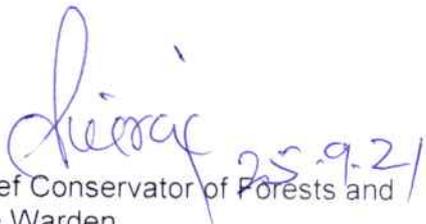
Task of the committee:

The committee have met several time virtually such as on 7/7/2020 and 17/8/2020 and deliberated on the matters. The committee has collected details on death of elephants from District Forest Officer, Coimbatore vide ref. No. 1025/ 2020/P Dated 16.7.20.


Principal Chief Conservator of Forests
and
Chief Wildlife Warden

- i) The Committee is compiled an interim report that is under examination. Further investigation is in progress.
- ii) The Committee had collected new guideline and Standard Operating Procedure for details on the Forensic and postmortem report preparation along with a host of health details and elephants populations and managerial parameters.
- iii) Proposal to Government and approval of setting up 4 modern Rescue and Rehabilitation Centers for immediate response to wild animal trauma. Setting up committee of experts on Veterinary and wildlife health monitory and management and setting up a committee on captive welfare.
- iv) Issued SOP and Guidelines for the collection of forensic samples. Training in Crime scene management and forensic tests.
- v) New Protocol for rehabilitation of elephants following the which the elephant Rivaldo was successfully rehabilitated.
- vi) New directions for postmorterm examinations and sample collections and transportation to different labs for tests.
- vii) Involving, nationally reputed labs and institution in animal health case such as CMB, Hyderabad, WII, Dehradun and management.

Solemnly affirmed at Chennai on this
25th day of September, 2021 and signed
his name in my presence


Principal Chief Conservator of Forests and
Chief Wildlife Warden

Before me

IN THE COURT OF THE HON'ABLE PRINCIPAL DISTRICT AND
SESSIONS JUDGE OF COIMBATORE

Cr. M.P. No. 2193 of 2020

W.L.O.R. No. 6 of 2020

Mr. Krishnasamy (Age around 61 years),

S/o. Gurunathan,

Pallathukadu,

Thekkampatti,

Mettupalayam Taluk.

>>> Petitioner / Accused No.1

Mr. Ramasamy (Age around 63 years),

S/o. Gurunathan,

5/254 -Thekkampatti,

Mettupalayam Taluk.

>>> Petitioner / Accused No.2

-Vs-

State Represented by the Forest Range Officer,

Mettupalayam Range,

Mettupalayam,

Coimbatore Division,

in W.L.O.R.No. 6 of 2020

>>> Respondent / Complainant

BAIL OBJECTION FILED BY THE FOREST RANGE OFFICER / RESPONDENT

It is respectfully submitted that on 02.07.2020 at 06.45 hrs an elephant was found killed by gunshot in a revenue land cultivated by A1) Thiru. Krishnasamy, S/o. Gurunathan and his elder brother A2) Thiru. Ramasamy, S/o. Gurunathan, under B memo issued by revenue authorities.

2) On enquiry, both the accused confessed that they killed the animal. The animal was shot by A1 under the instructions of A2. They have shown the gun used to commit the offence which was concealed by them nearby.

3) They have killed the schedule-I [Wildlife (Protection) Act-1972] animal which receives high degree of protection. If the animal damaged the crop, government will pay the compensation also. But the brothers have taken up an extreme action of killing the Elephant and committed a grave offence.


12/8/2020
Forest Range Officer
Mettupalayam Range
Mettupalayam

RECORD OF NECROPSY EXAMINATION

PM No:22/2020 **Date:**02.07.2020, **Ref No:** 219/2020 **Dt:**02.07.2020 of FRO, Mettupalayam Range.
NAME OF RESERVED FOREST: Kandiyur Beat, Sundapatti Section, Kandiyur RF, Mettupalayam Range.

NAME OF SPECIES with scientific name: ASIAN ELEPHANT/ELEPHAS MAXIMUS INDICUS
AGE (approximate): 25 to 26 Years **SEX:** Female. **AMBIENT TEMPERATURE in C (At the time or acquisition):** 32 degree C

DATE OF NECROPSY: 02.07.2020 **DATE & TIME OF DEATH (estimated):** 12 to 14 hours.

TIME OF ACQUISITION OF CARCASS:10:00am **TIME OF DISPOSAL OF CARCASS:**
03:30pm

GPS LOCATION AT PLACE OF DEATH & PLACE OF NECROPSY (if different):

N. 11 °27'89.7" E. 76 °88'41.4"

AREA DESCRIPTION (topography water source etc.): Forest fringe area, fodder cultivation land, 10M from kandiyur Reserve forest boundary, 50M distance from bavani river.

I. HISTORY OF DEATH

1. **Brief History:** An Elephant, aged 25 to 26 Years, Female found dead with bleeding injury above the left ear in 10M from Kandiyur RF boundary, Kandiyur Beat, Sundapatti Section, Mettupalayam Range.
2. **Observation of the surroundings:** Forest fringe area, fodder cultivation land, 10M from kandiyur Reserve forest boundary, 50M distance from bavani river.
3. **Other relevant information:** -----

II. EXTERNAL EXAMINATION

PHYSICAL CONDITION. Normal Fat Thin Emaciated **RIGOR MORTIS:** Sets in.

SUPERFICIAL LYMPH GLANDS: NAD.

MUCOUS-MEMBRANE: Pale pink.

NATURAL ORIFICES: NAD.

BODY WEIGHT IN KG (APPROXI) 3700 KG

BODY LENGTH in cm: 253 cm.

TAIL LENGTH in cm: 134 cm.

(Poll to base of tail)

TRUNK LENGTH in cm: 153 cm

HEIGHT AT WITHERS in cm: 246 cm.

CHEST GIRTH in cm: 348 cm

STATE OF CARCASS (Fresh) Refrigerated Deep Frozen Decomposed Incomplete

STATE OF DECOMPOSITION (Fresh) Bloated Active decay Advanced decay

DESCRIPTION OF WOUNDS/ INJURIES if any: Piercing wound of 1 cm diameter just above the left ear opening with excess bleeding noticed.

OTHER REMARKABLE OBSERVATIONS if any: Found dead with excessive bleeding injury just above the left ear.

Vital Measurements:

Rt. FORE FOOT-PAD CIRCUMFERENCE in cm: 118 cm

LENGTH & CIRCUMFERENCE (at mid) OF BOTH TUSHES in cm: Right length 30 cm

MID GRITH: 9.5 cm **LEFT LENGTH:** 25 cm **MID GRITH:** 10 cm.

III. INTERNAL EXAMINATION

<p><u>A. SKIN, SUBCUTANEOUS TISSUE & MUSCLES</u></p>	<p>Piercing wound of 1cm diameter just above the left ear opening with excess bleeding noticed. Upon dissecting the piercing wound which leading to the skull Penetrating 2cm x 2cm wound and on the course of dissection there were three medium size round metal ball bullets covered by healing tissues found embedded in the neck muscles. Subcutaneous fats were present abundantly.</p>
<p><u>B. BODY CAVITIES :</u> 1. POSITION OF VISCERAL ORGANS 2. PERITONEAL CACITY 3. PLEURAL CAVITY AND PLEURA</p>	<p>No Abnormalities could be detected. Congested. -----</p>
<p><u>C. RESPIRATORY SYSTEM</u> 1. LARYNX 2. TRACHEA 3. BRONCHI AND BRONCHIOLES 4. LUNGS (Appearance, color & consistency) 5. LYMPH GLANDS 6. DIAPHRAGM</p>	<p>Congested. Congested. Congested. Congested, Dark red in colour, not consolidated. No Abnormalities could be detected. Congested.</p>
<p><u>D. HEPATIC SYSTEM :</u> 1. LIVER (Appearance, size, color) 2. LIVER TISSUE 3. GALL BLADDER & DUCTS 4. LYMPH GLANDS</p>	<p>Normal, Normal in size, Light brown. Soft. ----- No Abnormalities could be detected.</p>
<p><u>E. CIRCULATORY & LYMPHATIC SYSTEM :</u> 1. PERICARDIAL SAC 2. HEART MUSCLE 3. HEART CHAMBERS 4. LARGE BLOOD VESSELS 5. SMALL BLOOD VESSELS (Mesenteric) 6. SPLEEN (Appearance, size, color) 7. SPLEENIC TISSUE</p>	<p>Congested. Congested. Little Quantity of unclotted blood noticed. Congested. Congested. Normal, Normal in size, brownish red in colour. No Abnormalities could be detected.</p>
<p><u>F. DIGESTIVE TRACT :</u> 1. PHARYNX 2. ESOPHAGUS</p>	<p>No Abnormalities could be detected. No Abnormalities could be detected.</p>

<u>3. STOMACH</u>	(i) Cardiac zone (ii) Fundus (iii) Pylorus	} Contains partially digested feed materials. No other abnormalities could be detected.
<u>4. SMALL INTESTINES</u>	(i) Duodenum (ii) Jejunum (iii) ileum	} No Abnormalities could be detected.
<u>5. LARGE INTESTINES</u>	(i) Caecum (ii) Colon (iii) Rectum	} No Abnormalities could be detected.
<u>6. LYMPH GLANDS (Mesenteric)</u>		No Abnormalities could be detected.

<u>G.UROGENITAL ORGANS:</u>		
1. KIDNEYS (Color and appearance)		Pale in colour, normal in appearance. Hemorrhagic spots noticed in cut section.
2. URINARY BLADDER		No Abnormalities could be detected.
3. REPRODUCTIVE ORGANS	Ovary/Uterus/Vagina	No Abnormalities could be detected.
H. ADRENALS:		No Abnormalities could be detected.
<u>I. HEAD :</u>		
1. BUCCAL & NASAL CAVITIES		No Abnormalities could be detected.
2. TONGUE		No Abnormalities could be detected.
3. BRAIN AND SPINAL CORD		Upper part of the brain found damaged and Hemorrhagic cerebrospinal fluids observed and about 2cm x 1cm in size irregular corrugated metal(lead) piece found inside the brain.
J. SKELETON:		There was a broken 2cm x 2cm hole in the left lateral posterior aspect of the Skull.

IV. SUMMARY OF MAJOR FINDINGS:

1. Piercing wound of 1cm diameter just above the left ear opening with excess bleeding noticed. Upon dissecting the piercing wound which leading to the skull Penetrating 2cm x 2cm wound and on the course of dissection there were three medium size round metal ball bullets covered by healing tissues found embedded in the neck muscles.
2. The lungs was Congested, Dark red in colour and not consolidated. Trachea, bronchi and bronchioles were also congested.
3. The Heart was Congested and Little Quantity of unclotted blood noticed.
4. The Kidneys were Pale in colour, normal in appearance and Hemorrhagic spots were noticed in the cut sections.
5. The Upper part of the brain was found damaged and the Hemorrhagic cerebrospinal fluids observed and about 2cm x 1cm in size irregular corrugated metal(lead) piece found inside the brain.
6. There was a Penetrating 2cm x 2cm hole in the left lateral posterior aspect of the Skull

S. NO	Sample	Preservative used	Examination for / Laboratory address	Laboratory Results
1	2	3	4	5
1	Pieces of Spleen, Liver, Kidney, Stomach contents, Intestine Contents in the preservatives & control solution were collected	100% Preserved in Saturated salt solution (Control solution)	To find poison if any / Regional Forensic Sciences Laboratory, Coimbatore.	Poison was not detected in any of them (Report enclosed)
2	Pieces of Heart, Lungs, liver, Spleen, Kidney	10% Formalin solution.	Histopathological examination / Central University Laboratory, DCAHS, TANUVAS, Madhavaram, Chennai-51.	Lab results or given below.
<p>Lung: Multifocal hemorrhages, emphysema and MNC infiltration. PM invaders observed. Interstitial edema interstitial thickening (pneumonia).</p> <p>Skin: Scattered mononuclear cell infiltration in the epidermis. Numerous PM invaders observed.</p> <p>Heart: Autolytic changes.</p> <p>Kidney: Multifocal cystic dilatation of tubules. Scattered bacterial colonies observed.</p>				

IV. CAUSE OF DEATH:

1. The Death due to traumatic injury of the brain caused by Gunshot.

V. POSTMORTEM CONDUCTED BY:

1. Dr. A.SUKUMAR B.V.Sc., Forest Veterinary Officer, Coimbatore -641 043.
2. Dr. K.RAJESHKUMAR B.V.Sc., Veterinary Asst. Surgeon, VD, Thekkampatti.

Place : Coimbatore – 43.

Date : 28.09.2020.

Signature :

Name :

Designation :

Signature :

Name :

Designation :

Dr. A. SUKUMAR, B.V.Sc.,
Regd. No: 2354

FOREST VETERINARY OFFICER
Coimbatore Forest Division
Coimbatore - 641 043

Dr. K. RAJESH KUMAR, B.V.Sc. & AH.
REG. No: 4355
Veterinary Assistant Surgeon,
VETERINARY DISPENSARY,
Thekkampatti,
Coimbatore (Dt.) - 641 113.

24/07/2020

தடய அறிவியல் துறை
(தமிழ்நாடு அரசு)
வட்டார தடய அறிவியல் ஆய்வகம்.

FORENSIC SCIENCES DEPARTMENT
(GOVERNMENT OF TAMIL NADU)
REGIONAL FORENSIC SCIENCE LABORATORY

219, Race Course Road,
Coimbatore

*த.அ.து. பார்வை:

*FSD Ref:

CSE/Tox.O/40/2020

நாள்:

Date:

13/7/2020

ல் உள்ள வட்டார தடய அறிவியல் ஆய்வகத்தின் துணை இயக்குநர், உதவி வேதியியல் ஆராய்வாளருக்கு வழக்கு தொடர்பான நீதிமன்ற விசாரணைகளின் முடிவுகள் அறிவிக்கப்படல் வேண்டும். 1962 ஆம் ஆண்டு ஜூலை 15 ஆம் நாளிட்ட உள்துறை அரசு நிலையாணை எண் 2403, 1968 ஆம் ஆண்டு ஜூலை 29 ஆம் நாளிட்ட உள்துறை அரசு நிலையாணை எண் 2158 ஆகியவற்றைக் காண்க.

The result of the Judicial Inquiries into the case should be reported to the Deputy Director and Assistant Chemical Examiner to Government Regional Forensic Sciences Laboratory.....

Coimbatore.

vide G.O. Ms. No. 2403, Home, dated 15th July 1962 and G.O. Ms. No. 2158, Home, dated 29th July 1968.

அருள் கூர்ந்து இதனுடன் இணைக்கப்பட்ட அட்டை வாயிலாக இவ்வறிக்கை வரப்பெற்றதற்கான ஒப்புதலை அஞ்சல் வழியே திரும்ப அனுப்பவும்.

PLEASE ACKNOWLEDGE RECEIPT OF THIS REPORT IN THE ENCLOSED CARD BY RETURN OF POST.

அனுப்புநர் :

துணை இயக்குநர் மற்றும் வேதியியல் ஆராய்வாளர் (அரசு) வட்டார தடய அறிவியல் ஆய்வகம்.

From :

THE DEPUTY DIRECTOR AND ASSISTANT CHEMICAL EXAMINER TO GOVERNMENT
REGIONAL FORENSIC SCIENCE LABORATORY.

Coimbatore

பெறுநர் :

To: Forest Veterinary Officer,
O/o. APCCF,
Coimbatore Circle,
Coimbatore.

உள்ளடக்கங்கள் :
Enclosures :

பார்வை :
Reference :

Sub: Examination of viscera of Wild Elephant.
Sex: Female. Age: 25-26 Years.
Ref: 1. ROC No 43/2020, dt. 04.07.2020.
2. Your letter dated on 04.07.2020

The following articles were received here on 04.07.2020 with proper labels through Tr.A Arish Babu, Forest Guard, Sirumugai Range, under unbroken seals which corresponded with the sample sent viz.

- 125 1. Spleen.
137 2. Kidney.
147 3. Liver.
157 4. Intestine Contents.
167 5. Stomach Contents.
177 6. Preservative.

D = D. 02. 07. 2020



The above six (6) articles were examined but poison was not detected in any of them.

S. Uma
(S.U.M.A., M.Sc.)

Dy. Director and Asst. Chemical
Examiner to Govt.,
Regional Forensic Science Laboratory,
Coimbatore.

[Signature]
(A. L. ARJUN, M.Sc., M.Phil.)
Scientific Officer.

* அழைப்பாணைகள் ஏதும் வழங்கும்போது த.அ.து. பார்வை எண்ணைக் குறிப்பிடவும்.
* While issuing summons, if any, please quote FSD reference Number.

தமிழ்நாடு அரசு வனத்துறை

அனுப்புநர்:

சு.செல்வராஜ்,
வனச்சரக அலுவலர்,
மேட்டுப்பாளையம் வனச்சரகம்,
மேட்டுப்பாளையம்.

பெறுநர்:

கனம் குற்றவியல் நடுவர் அவர்கள்,
குற்றவியல் நடுவர் நீதிமன்றம்,
மேட்டுப்பாளையம்.

வ.உ.கு.அ.எண். 06 /2020 நாள்: 03.07.2020

அய்யா,

பொருள் : வன உயிரினக் குற்றம் - கண்டியூர் காப்புக்காட்டிற்கு அருகிலுள்ள விவசாய நிலத்தில் புகுந்த பெண் யானையை நாட்டுத் துப்பாக்கியால் சுட்டுக் கொன்றது - மார்ஜினில் கண்ட இரு எதிரிகளை நீதிமன்ற காவலில் வைக்க வேண்டுவது - தொடர்பாக.

கைது செய்யப்பட்ட எதிரிகள் :-

A1) கிருஷ்ணசாமி (வயது-61),
த/பெ குருநாதன்,
பள்ளத்துக்காடு,
தேக்கம்பட்டி கிராமம்,
மேட்டுப்பாளையம் தாலுக்கா.

A2) இராமசாமி (வயது-63),
த/பெ குருநாதன்,
5/254, தேக்கம்பட்டி,
மேட்டுப்பாளையம் தாலுக்கா.

சட்டப்பிரிவு :-

வன உயிரினப் (பாதுகாப்புச்)
சட்டம் -1972, பிரிவு 2(16),
9, 39 & 51.

பிடி பொருட்கள் விபரம்:-

- 1) முறையான வடிவற்ற பெரிய ஈயக்குண்டு - 1 No.
- 2) உருண்டை வடிவ சிறிய ஈயக்குண்டுகள் - 3 Nos.
- 3) பெண் யானையின் கோரைப் பற்கள் - 1 ஜோடி.
- 4) செடிவு கம்பியுடன் கூடிய நாட்டுத்துப்பாக்கி - 1 No.
- 5) கரிமருந்து - 1 சிறிய டப்பா.
- 6) உருண்டை வடிவ சிறிய ஈயக்குண்டுகள் - 28 Nos.
- 7) பல்வேறு வடிவமுள்ள பெரிய ஈயக்குண்டுகள் - 7 Nos.
- 8) தேங்காய் நார் பஞ்சு - சிறிதளவு
- 9) மஞ்சள் பை - 1 No.

02.7.2020ஆம் தேதி காலை சுமார் 6.45 மணியளவில் கிடைக்கப்பெற்ற தகவலின்பேரில் மேட்டுப்பாளையம் வனச்சரகம், கண்டியூர் காப்புக்காடு அருகிலுள்ள விவசாய நிலத்தில் தணிக்கை செய்தபோது, ஒரு பெண் யானை இறந்து கிடப்பது கண்டுபிடிக்கப்பட்டது. இறந்து கிடந்த பெண் யானையை வனக்கால்நடை அலுவலர் & கால்நடை உதவி மருத்துவர்களால் பிரேதப் பரிசோதனை மேற்கொண்டபோது, பெரிய ஈயத்துண்டு ஒன்று காது மடலிலிருந்து மண்டை ஓட்டைத் துளைத்து மூளை வரை சென்றுள்ளதும், சதைப் பகுதியில் மூன்று சிறிய ஈயக்குண்டுகள் பதிந்துள்ளதும் தெரியவந்தது. அதைத் தொடர்ந்து யானை இறந்து கிடந்ததும் வருவாய்துறைக்கு சொந்தமானதுமான நிலத்தில் B மெமோ மூலம் விவசாயம் செய்து வந்த மார்ஜினில் கண்ட இரு எதிரிகளையும் அழைத்து விசாரணை செய்யப்பட்டது, அப்போது எதிரிகள் இருவரும் 01.7.2020ஆம் தேதி இரவு 10 மணிக்குமேல், தங்களது விவசாய பயிரை மேய்ந்த யானை கூட்டத்தை விரட்ட சென்றதும், அப்போது நாட்டுத் துப்பாக்கியால் ஒருமுறை யானைக் கூட்டத்தை நோக்கி மார்ஜினில் கண்ட எதிரி A1 கூட்டதையும், மார்ஜின் எதிரி A2 கூடத் தூண்டி உதவி செய்ததையும் ஒப்புக்கொண்டு ஒப்புதல் வாக்குமூலங்கள் அளித்துள்ளனர். பின்னர் அப்பூமிக்கு அருகில் ஓடைப்பகுதியில் மறைத்து வைத்திருந்த நாட்டுத் துப்பாக்கி மற்றும் வெடிபொருட்கள் அடங்கிய பையையும் சாட்களின் முன்னிலையில் தாமாக முன்வந்து எடுத்து ஒப்படைத்தனர்.

(சுயம்)

தடய பொருட்கள் கைபற்றுதல் மகஜர் - 1

- 1. குற்றம் கண்டுபிடிக்கப்பட்ட இடம் : மேட்டுமாணாயம் வனச்சூழல், கீண்டியூர் சிற்றூர், சங்கராஜேசுவர சீரகம் அருகிலுள்ள விலாசம்.
GPS: N11.27902°, E 76.88414°, Ele.332m.
- 2. நாள் மற்றும் நேரம் : 02.7.2020 / 3.15 PM
- 3. எதிரிகளின் விலாசம் : -

- புதிய பரிசீலனை செய்யப்பட்ட யானையின் உடலின் கருத்து கையாற்றப்பட்ட நபர்களை:-
- 4. கைப்பற்றப்பட்ட சொத்தின் விபரம் : 1) முறையான உணவு ரா.யக்குண்டு - 1 No.
 - 2) உணவட வழங்கும் சிறிய ரா.யக்குண்டு - 3 Nos
 - 3) யானையின் கழு கோலும்பன்
உயரம்: நீளம் 250செ.மீ.; எடையச்சுற்றளவு 10செ.மீ.
 - 4) யானையின் வளகு கோலும்பன்
உயரம்: நீளம் 30செ.மீ.; எடையச்சுற்றளவு 9.5செ.மீ.

- 5. யாரால் கைப்பற்றப்பட்டது : ரெஸ்ஸிடென் சிற்றூர் வனக்காவலாளர் இ.சி.கிரிமூரன்
- 6. யார் முன்னிலையில் கைப்பற்றப்பட்டது. : 1) இ.சி. கிரிமூரன், காவல், மாவட்ட வன அலுவலர், கோவை
2) Dr. A. சி.குமார், வனக்காவலாளர் சிற்றூர், கோவை
3) Dr. ராஜசுந்தரன், கல்சூல நேரி கருத்துரை, சேலம் மலர், சேலம்
4) இ.சி. ரெஸ்ஸிடென், வனச்சூழல் சிற்றூர், மேட்டுமாணாயம்
மற்றும் NGO's & forest field staffs.
- 7. ஸ்தல மகஜர் யாரால் பதிவு செய்யப்பட்டது : இ.சி. ரெஸ்ஸிடென், வனச்சூழல் சிற்றூர், மேட்டுமாணாயம் சீரகம்.

8. எங்கள் முன்னிலையில்

[Signature]
02/7/2020
வசதி, மேட்டுமாணாயம், சீரகம்.

02.7.2020
சான்றி, சிற்றூர், கோவை
02.7.2020
வனக்காவலாளர்
சென்றியூர் சிற்றூர்
சீரகம்
2-7-2020
சான்றி, சிற்றூர், கோவை
02.7.2020

T. Jeyaraj
T. Jeyaraj Wilson
WNCT.

[Signature]
02/7/20
காந்தன் உதவி மருத்துவர்,
வால்முலை மருத்துகம்.
தேய்வயார்
கோவை மாவட்டம் 625 117

02/07/2020
L. S. S. S. S. S. B. V. S. C.,
2008, 2009, 2010, 2011
செய்தியூர் - 43

[Signature]
2.7.20
(DFO, CBE)

[Signature]
P. Shumpan Suresan
WNCT. CBE.

தடய பொருட்கள் கைபற்றுதல் மகஜர் - 2

1. குற்றம் கண்டுபிடிக்கப்பட்ட இடம் : மேட்டுப்பாளையம் வனச்சேலம், கண்டியூர் சாந்து, சீர்திருத்தகாரன் சூதாடி அடுக்குமாடி விலாசம் எனக் குடியேறுதல்.
2. நாள் மற்றும் நேரம் : 02. 7. 2020
3. எதிரிகளின் விலாசம் : A) சீர்திருத்தகாரன் (61), S/o. சீர்திருத்தகாரன், பன்னாத்தேவன், சேக்கிழம்படி கிராமம், மேட்டுப்பாளையம் - 7k.
A2) கிராமம் (63), S/o. சீர்திருத்தகாரன், S/254, சேக்கிழம்படி, மேட்டுப்பாளையம் - 7k.
4. கைப்பற்றப்பட்ட சொத்தின் விபரம் : 1) ரெசுலூ கம்பியுடன் சேலா நகரத்திலிருந்து - 1 No.
2) சரி மருந்து - 1 சீதய டப்பா
3) ரெசுலூ வசூல் சீதய ரெசுலூ - 28 Nos.
4) பன்னாத்தேவன் வசூல் ரெசுலூ - 7 Nos.
5) சேக்கிழம்படி மருந்து - சீர்திருத்தகாரன்
6) மருந்து - 1 No.
5. யாரால் கைப்பற்றப்பட்டது : எஸ்.பி.என் சிந்திய வனச்சேலப்பாளர் சீர்திருத்தகாரன்
6. யார் முன்னிலையில் கைப்பற்றப்பட்டது : 1) சீர்திருத்தகாரன், வனச்சேல சிந்திய, மேட்டுப்பாளையம் சிந்திய.
2) சீர்திருத்தகாரன், வனச்சேல, சண்டியூர் சிந்திய.
3) சீர்திருத்தகாரன், வனச்சேலப்பாளர், கண்டியூர் சிந்திய.
4) சீர்திருத்தகாரன், வனச்சேலப்பாளர், சண்டியூர் சிந்திய.
5) சீர்திருத்தகாரன், சீர்திருத்தகாரன் சிந்திய, சீர்திருத்தகாரன் சிந்திய, சீர்திருத்தகாரன் சிந்திய.
7. ஸ்தல மகஜர் யாரால் பதிவு செய்யப்பட்டது :

8. எங்கள் முன்னிலையில்

சீர்திருத்தகாரன்
02/7/2020

2500,
மேட்டுப்பாளையம் சிந்திய.

சீ. அமர்
21/2020

IC VILLAGE ADMINISTRATIVE OFFICER,
NO. 003, THEKKAMPATTY VILLAGE,
METTUPALAYAM TALUK.

A1) சீர்திருத்தகாரன்
A2) சீர்திருத்தகாரன்

சீர்திருத்தகாரன்
2.7.2020
2400
சீர்திருத்தகாரன்

சீர்திருத்தகாரன்
2.7.2020
சீர்திருத்தகாரன்
சீர்திருத்தகாரன்

சீர்திருத்தகாரன்
02.07.2020
சீர்திருத்தகாரன்
சீர்திருத்தகாரன்

ദേശീയ സർവ്വേയിൽ അടങ്കലായ കരാർകൾ.
 സർവ്വേയിൽ 2019 ഓഗസ്റ്റ്, ദേശീയ സർവ്വേയിൽ
 സർവ്വേയിൽ 2019 ഓഗസ്റ്റ് മുതൽ 2020 ഏപ്രിൽ
 - 2020. നമ്പർ 27973, E-076, 88438 മുതൽ.
 നമ്പർ 27973, E-076, 88438 മുതൽ.
 നമ്പർ 27973, E-076, 88438 മുതൽ.

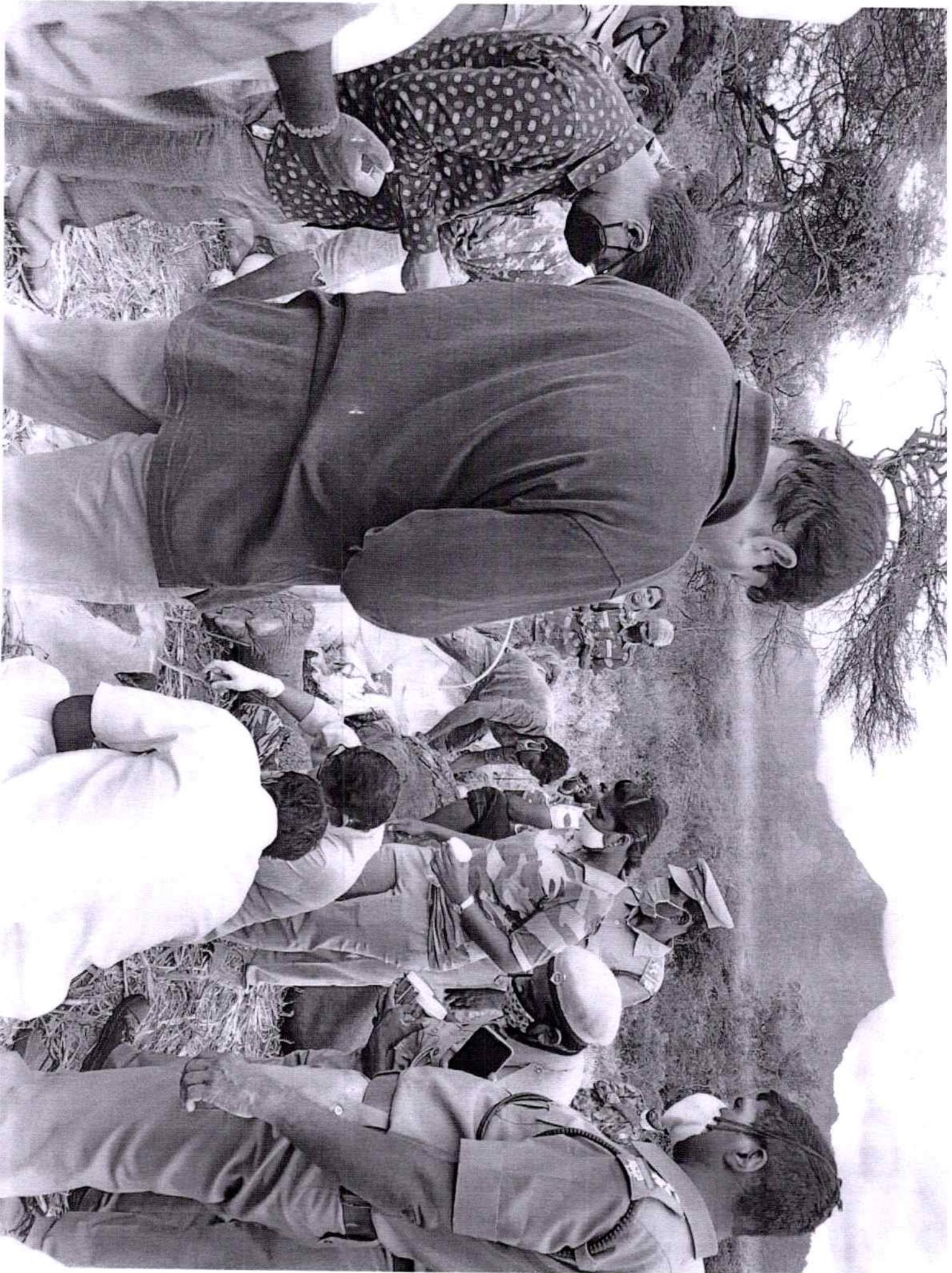
അതിർത്തി
 നമ്പർ 2
 നമ്പർ 27973, E-076, 88438 മുതൽ.
 02/7/2020
 IC

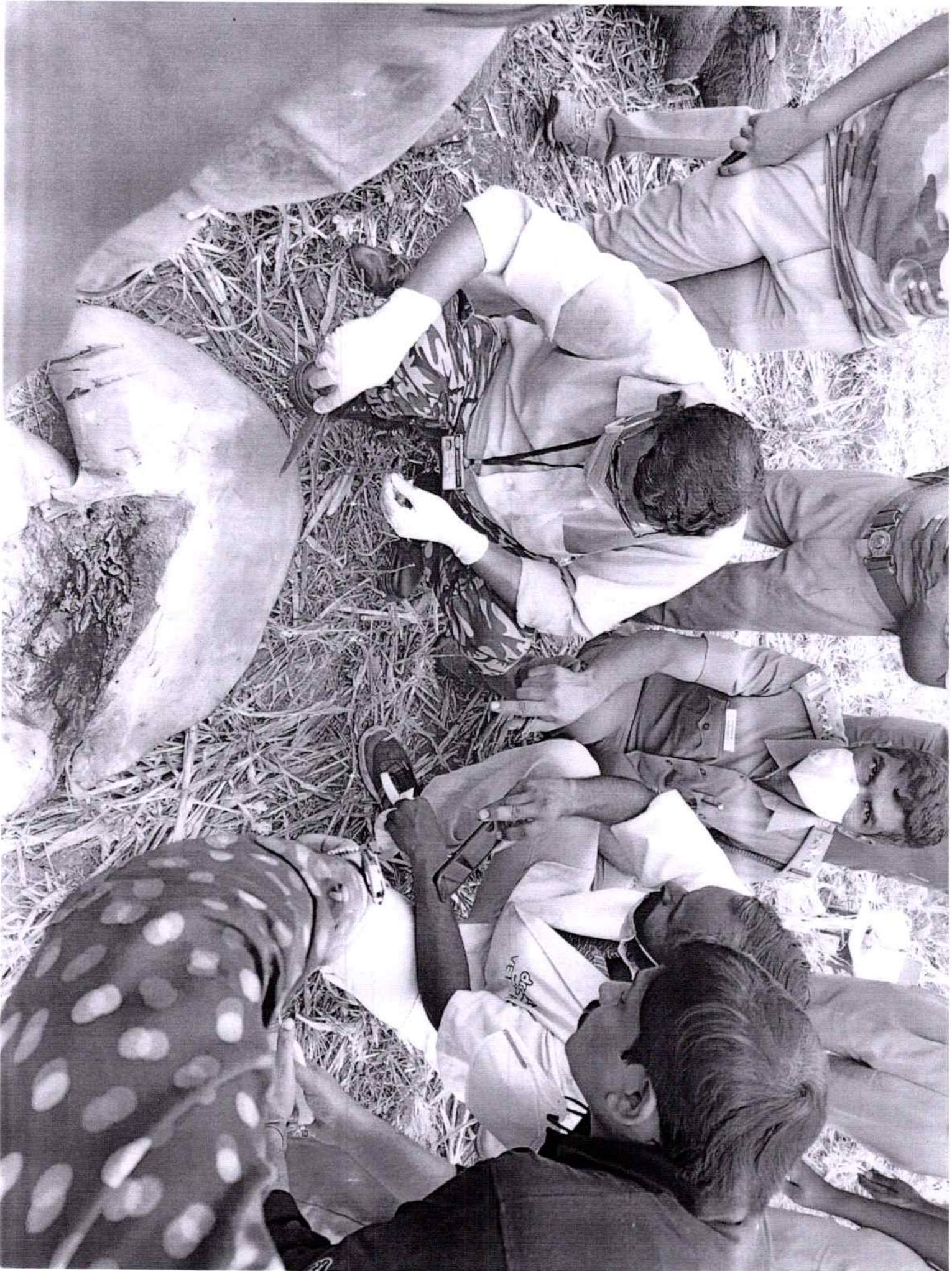
അതിർത്തി
 നമ്പർ 27973, E-076, 88438 മുതൽ.
 02/7/2020
 IC
 VILLAGE ADMINISTRATIVE OFFICER,
 No. 003, THEKKAMPATTY VILLAGE,
 METTUPALAYAM TALUK.
 VILLAGE ADMINISTRATIVE OFFICER,
 No. 003, THEKKAMPATTY VILLAGE,
 METTUPALAYAM TALUK.

അതിർത്തി
 നമ്പർ 27973, E-076, 88438 മുതൽ.
 02/7/2020
 IC
 VILLAGE ADMINISTRATIVE OFFICER,
 No. 003, THEKKAMPATTY VILLAGE,
 METTUPALAYAM TALUK.

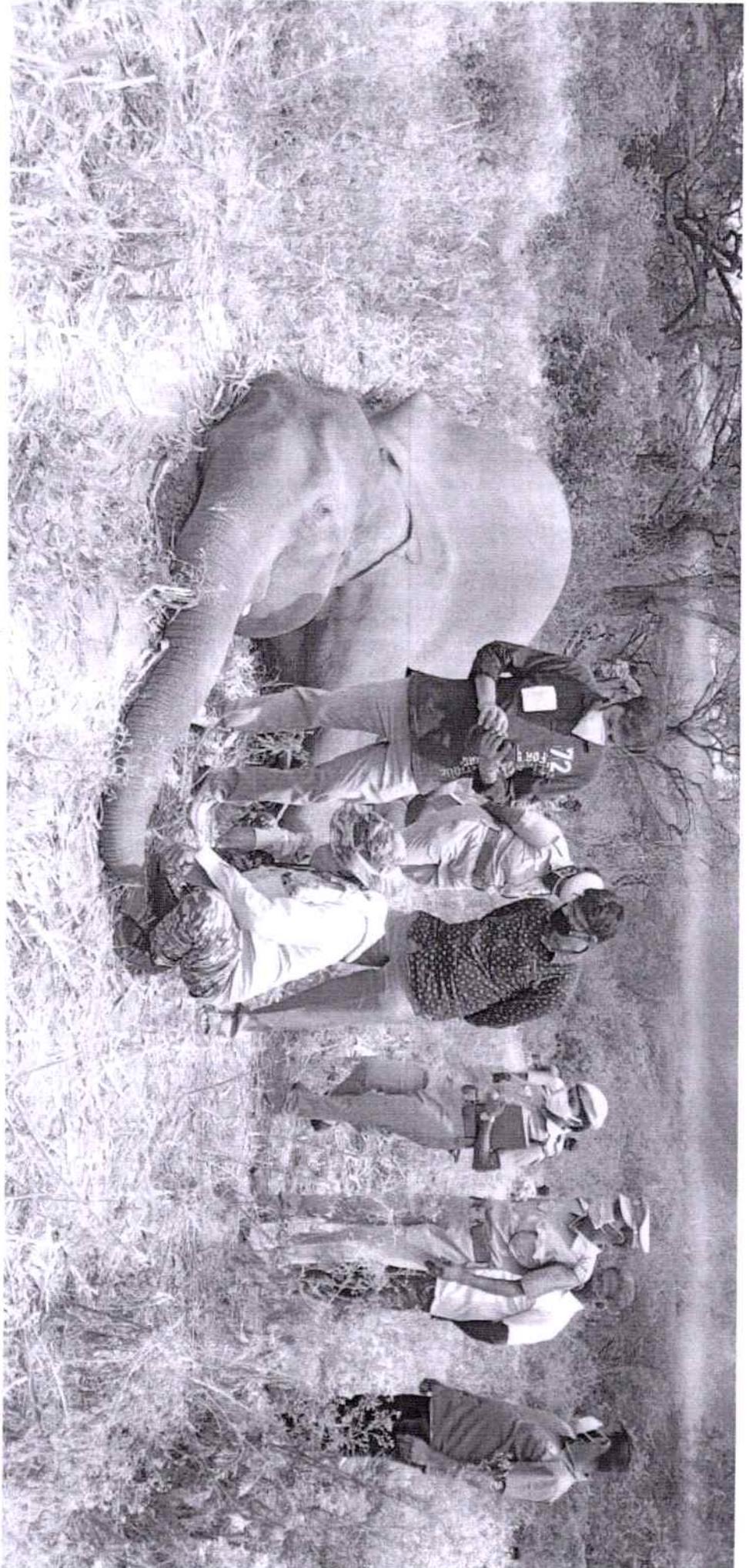


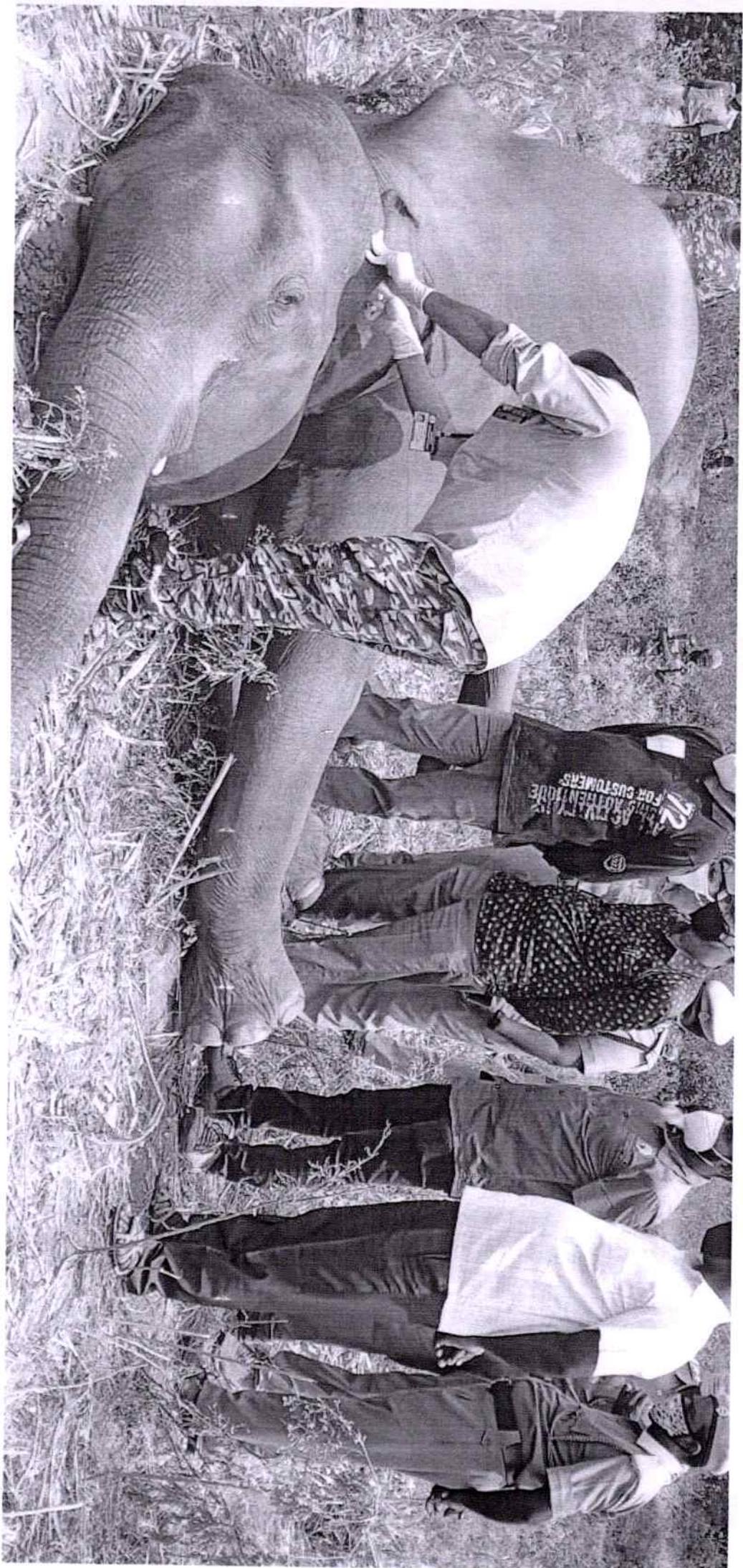












கனம் குற்றவியல் நடுவர் அவர்கள், மேட்டுப்பாளையம் முன்பாக சமர்ப்பிக்கப்படுகிறது.

பொருள் : வன உயிரினக்குற்ற வழக்கு - காப்புக்காட்டிற்கு அருகிலுள்ள விவசாய நிலத்தில் புகுந்த யானையை நாட்டுத் துப்பாக்கியால் சுட்டுக் கொன்றது - பிரேதப் பரிசோதனை மற்றும் புலன் விசாரணையில் கைப்பற்றப்பட்ட சுயக் குண்டுகள், நாட்டுத்துப்பாக்கி & பொருட்களை தடய அறிவியல் ஆய்வகத்திற்கு அனுப்பி பகுப்பாய்வு அறிக்கை பெற்றுத் தர வேண்டித் தொடர்பாக.

- பார்வை :
- 1) மேட்டுப்பாளையம் வனச்சரக வன உயிரினக் குற்ற வழக்கு எண் 6/2020, நாள் 02.07.2020.
 - 2) மேட்டுப்பாளையம் குற்றவியல் நடுவர் மன்ற P.R எண். 140/2020, நாள்: 10.7.2020.
 - 3) மேட்டுப்பாளையம் குற்றவியல் நடுவர் மன்ற P.R எண். 141/2020, நாள்: 10.7.2020.
 - 4) வன உயிரினப் (பாதுகாப்பு) சட்டம்-1972, பிரிவு 2(16), 9, 39, 50 & 51.

பார்வை-1ல் கண்ட வழக்கில், மேற்பொருளில் குறிப்பிட்டுள்ள பெண் காட்டு யானையை நாட்டுத் துப்பாக்கியால் சுடப்பட்டு, இறந்து விட்டதையடுத்து, பிரேதப் பரிசோதனை செய்ததில், பார்வை-2 மற்றும் 3களில் கண்டுள்ளவாறு பிரேதத்தின் இருந்த கைப்பற்றப்பட்ட மற்றும் புலன் விசாரணையில் எதிரியிடமிருந்து கைப்பற்றப்பட்ட கீழே பட்டிலிடப்பட்டுள்ள தடயச் சொத்துக்களை இயக்குநர் (Pellastic Division), தடய அறிவியல் ஆய்வகம், காமராஜர் சாலை, சென்னைக்கு அனுப்பி அறிக்கை பெற்றுக் கொள்ள வேண்டிமாய் பணிவுடன் கேட்டுக்கொள்கிறேன். இக்குற்ற வழக்கு பார்வை-4ல் கண்டுள்ளவாறு சட்டப்பிரிவுகளின்படி பதிவு செய்யப்பட்டுள்ளது.

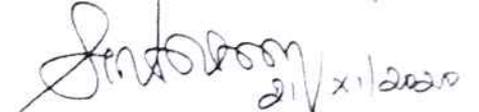
வ. எண்	ஆய்வகத்திற்கு அனுப்பப்படும் பொருட்கள்	P.R. No.	கைப்பற்றிய இயல்பு தேதி
1.	முதலாவது வடிவம் வாய்ந்த வெரிய சுயக்குண்டு 1 No.	140/2020	02.7.2020ல் கண்டெடுக்கப்பட்ட காப்புக்காட்டிற்கு அருகிலுள்ள விவசாய நிலத்தில் இறந்து விட்ட யானையின் தலையின் பகுதிகளில் - பிரேதப் பரிசோதனையின்போது கைப்பற்றப்பட்டது.
2.	2 மூன்று வடிவ சிறிய சுயக்குண்டுகள் - 3 Nos.	140/2020	
3.	மொழவு காப்பிரைன் சுடிய நாட்டுத்துப்பாக்கி 1 No.	141/2020	
4.	2 மூன்று வடிவ சிறிய சுயக்குண்டுகள் 28 Nos.	141/2020	02.7.2020ல் தேசகாங்குடி ஒண்பு பகுதியில் எதிரிகளால் மறைத்து வைக்கப்பட்டிருந்த இடத்தில் இருந்து கைப்பற்றப்பட்டது.
5.	பல்லேறு வடிவமுள்ள வெரிய சுயக்குண்டு(கள்) 7 Nos.	141/2020	
6.	தோங்காய் மஞ்சரி சிறிதளவு.	141/2020	
7.	கரிமகுத்து 1 சிறிய பட்டா.	141/2020	

(சுயியா)

பதில் பொவேண்டிய வினாக்கள்:

- 1) வ.எண்:3ல் உள்ள கைப்பற்றப்பட்ட துப்பாக்கி இயங்கும் நிலையில் உள்ளதா?
- 2) வ.எண்:3ல் உள்ள துப்பாக்கியில், வ.எண் 1 & 2ல் உள்ள குண்டுகளை ஒருசேரப் பயன்படுத்தி, சுடப்பட்டுள்ளதா?
- 3) அவ்வாறு பயன்படுத்தி யானையின் தலைப்பகுதியில் சுட்டால், யானைக்கு உயிரிழப்பை ஏற்படுத்துமா?
- 4) வ.எண்: 3ல் உள்ள துப்பாக்கியில், வ.எண்: 1ல் உள்ள ஈயக் குண்டை பயன்படுத்தி சுட்டால், யானையின் எழும்பை துளைத்துச் செல்லும்போது, ஈயக் குண்டு ஒழுங்கற்ற இத்தன்மைக்கு மாற வாய்ப்புள்ளதா?
- 5) வ.எண்: 4 & 5களில் உள்ள குண்டுகளை வ.எண்:3ல் உள்ள துப்பாக்கி மூலம் சுட்டு உயிரிழப்பை ஏற்படுத்த முடியுமா?
- 6) வ.எண்: 6 & 7ல் உள்ள பொருட்கள் வ.எண்:3ல் உள்ள துப்பாக்கியில் பயன்படுத்தி, குண்டுகளை வெடிக்கச் செய்யும் நிலையில் உள்ளதா?

மேற்கண்ட தடய பொருட்களை புலன் விசாரனைக்கு உதவியாக சென்னை, காமராஜர் சாலை, தடய அறிவியல் ஆய்வக இயக்குநர் (Pellastic Division) அவர்களுக்கு அனுப்பி, மேற்கண்ட வினாவிற்கு பதில் பெற்றுத்தர ஆவன செய்யுமாறு பணிவுடன் கேட்டுக்கொள்கிறேன். இந்த அலுவலுக்காக இச்சரக வனக்காப்பாளர் திரு.M.விஜிக்குமார் என்பவரை நியமித்து அனுப்பி வைக்கப்படுகிறது.



வனச்சரக அலுவலர்,
மேட்டுப்பாளையம் வனச்சரகம்,
மேட்டுப்பாளையம்.